

CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH  
ORIGINAL APPLICATION NO: 851/1997  
DATED THE 21ST DAY OF AUGUST, 2001

CORAM:HON'BLE SHRI JUSTICE ASHOK C AGARWAL, CHAIRMAN  
HON'BLE SHRI G.C.SRIVASTAVA, MEMBER(A)

1. Shri Madan Sing Chatrasing Tanwar  
Passenger Guard, Daund.
2. Shri Khandu Sadashiv Nemane,  
Passenger Guard, Daund
3. Shri Arun Pandurang Deshpande,  
Passenger Guard, Daund
4. Shri Bhagat Namdeo,  
Passenger Guard, Daund
5. Shri Ranganath Krishna Salve,  
Hire Goods Guard, Daund.
6. Ashok Laxman Pawar,  
Hire Goods Guard, Solapur
7. Shri Manik Narahari  
Hire Goods Guard, Solapur.
8. Shri Shantaram Devchand Thorat,  
Goods Guard - Daund.
9. Shri Ashok Kumar Yadev,  
Guard, Daund
10. Anant Shankar Pawar,  
Guard, Daund
11. Shri Govind Ramchandra Adwai,  
Guard, Daund
12. Shri Anil Laxman Naiknaware,  
Guard, Daund
13. Shri Suresh Yadev Gaikwad,  
Guard, Daund

... Applicants

By Advocate Shri G.K.Masand

V/s.

1. Union of India,  
Through, the General Manager,  
Mumbai CST, V.T.Mumbai-400 001.  
Central Railway.
2. The Divisional Railway Manager,  
Central Railway, Solapur,  
Dist. Solapur.

... Respondents

By Advocate Shri S.C.Dhawan

...2.



Per Justice Ashok C Agarwal, Chairman

Shri G.D.Samant, learned counsel for applicant ~~shown~~ on record  
the ~~application~~ is absent. Shri G.K.Masand, who had appeared on  
the ~~earlier~~ ~~last~~ occasions as a counsel states that he has no  
instructions.

2. In the circumstances, the present OA is dismissed for non  
prosecution with no order as to costs.

*G.C.Srivastava*  
(G.C.SRIVASTAVA)  
MEMBER(A)

*Ashok C Agarwal*  
(ASHOK C AGARWAL)  
CHAIRMAN

abp